

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1736
ANSWERED ON:01.12.2011
CASES OF CORRUPTION IN IRCTC
Premdas Shri

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have received complaints regarding corruption in Indian Railways Catering and Tourism Corporation Ltd. (IRCTC);
- (b) if so, the details thereof alongwith the action taken thereon; and
- (c) the steps being taken by the Railways to check recurrence of such cases in the IRCTC?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K.H. MUNIYAPPA)

(a) & (b): Yes, Madam. The details of complaints received related to corruption in IRCTC during last three years are as under:

Year	No. of Complaints received
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2009	46
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2010	32
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2011	20
(upto October, 2011)	

The delinquent officials identified have been taken up under Disciplinary Rules and in case of licensees suitable fines have been imposed.

(c): Preventive surprise checks are being carried out on a regular basis in the premises of the ticketing agents, kitchens and trains and immediate corrective action is taken. Systematic improvement is also carried out simultaneously to avoid recurrence of similar irregularities.